

[Shri Janeshwar Mishra]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above :

[Placed in Library. See No. LT-1954/97]

Memorandum of Understanding between the Hindustan Aeronautics Ltd. and Department of Defence Production and Supply

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Sir, I beg to lay on the Table the following papers :

A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-1955/97]

Annual Report and Review by the Government of the working of the National Institute of Public Co-operation and Child Development, New Delhi

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of the Public Cooperation and Child Development, New Delhi (Volumes I and II) for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Cooperation and Child Development, New Delhi (Volumes I and II) for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1956/97]

Notification under Sub-Section (4) of Section 124 of the Major Ports Act, 1963 etc.

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Ports Act, 1963 :

(i) G.S.R. 31(E) published in Gazette of India dated the 22nd January, 1997 approving the Visakhapatnam Port Employees (Welfare Fund) Amendment Regulations, 1997.

(ii) G.S.R. 36(E) published in Gazette of India dated the 27th January, 1997 approving the Cochin Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1997.

(iii) G.S.R. 66(E) published in Gazette of India dated the 7th February, 1997 approving the Mormugao Port Employees (Supplementary Leave) Amendment Regulations, 1997.

(iv) G.S.R. 161(E) published in Gazette of India dated the 19th March, 1997 approving the New Mangalore Port Trust Employees' (Medical Attendance) Regulations, 1997.

(v) G.S.R. 594(E) published in Gazette of India dated the 31st December, 1996 approving the Mormugao Port Employees (Conduct) Amendment Regulations, 1996.

(vi) G.S.R. 595(E) published in Gazette of India dated the 31st December, 1996 approving the New Mangalore Port Trust Employees, (Allotment of Residences) Second Amendment Regulations, 1996.

(vii) G.S.R. 596(E) published in Gazette of India dated the 31st December, 1996 approving the Jawaharlal Nehru Port Trust (Recruitment of Heads of Departments) 2nd Amendment Regulations, 1996.

(viii) G.S.R. 597(E) published in Gazette of India dated the 31st December, 1996 approving the Bombay (Mumbai) Port Trust Employees (Classification, Control and Appeal) Amendment Regulations, 1996.

(ix) G.S.R. 598(E) published in Gazette of India dated the 31st December, 1996 approving the Mumbai Port Trust Employees (Housing Loans) Amendment Regulations, 1996.

[Placed in Library. See No. LT-1957/97]

- (2) A copy of the Fourth Supplementary Agreement (Hindi and English Versions) entered into